

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

C. P. NO. 61(ND)14

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.08.2017.**

**NAME OF THE COMPANY:**R. C. Kholi&Ors. V/s. M/s. The Sports Goods Export Promotion Council

**SECTION OF THE COMPANIES ACT:** 397/398

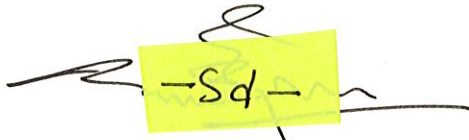
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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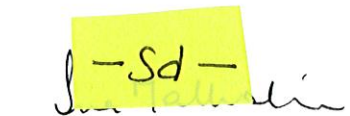
	For the Petitioner (s)	: Mr. Rakesh Kumar, Advocate Mr. Aditya Nayyar, Advocate Mr. P. K. Sachdeva, Advocate Mr. D. K. Gupta, CS		
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	For the Respondent (s)	: Ms. Anju Jain, Advocate for R1 Mr. Hitesh Sachar, Advocate for R1		
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**Order**

Both the parties are directed to file the convenience compilation. To come up for arguments on 27<sup>th</sup> October, 2017.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**